

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2023-24/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Registrar General,
High Court of Tripura,
Agartala.

Sub.:- Regarding nomination of 02 (two) Officers as Resource Person to impart training on CBI Investigated cases.

Ref. :- *Your letter bearing No. F.14(15)(a)-HC/2024/4925 dated 29.02.2024*

Sir,

With reference to your letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the following two Judicial Officers of the State of Jharkhand as Resource Person to impart training on CBI Investigated Cases in the **Tripura Judicial Academy** on 10th & 11th **March, 2024** :-

1. **Mr. Diwakar Pandey**, Judicial Commissioner, Ranchi.
2. **Mr. Sudhanshu Kumar Shashi**, Director, Judicial Academy Jharkhand, Ranchi.

This is for your kind information and needful.

Yours Sincerely,

Sd/-Nikesh Kumar Sinha

Registrar (Administration)

Dated Ranchi the 04/03/24

Memo No. 1035 /Apptt.

Copy forwarded to the Director, Tripura Judicial Academy, Agartala/ the Director, Judicial Academy Jharkhand, Ranchi/ the Member Secretary, JHALSA, Ranchi/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officers concerned for information and needful alongwith permission to attend the aforesaid Programme.


4.3.24
Registrar (Administration)